

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(OFFICE OF THE REGISTRAR JUDICIAL AT SGR)**

\*\*\*\*\*

**ORDER**

No.:- 261/RJS

Dated :- 25-10-2021

Pursuant to the representations made by some Senior Advocates/Advocates in respect of allotment, change and swapping of Chambers in the Lawyers' Chamber Building Srinagar, Hon'ble Committee for Lawyers' Chambers, in its meeting held on 29.09.2021, has been pleased to resolve as under:-

1. Mr. Altaf Haqani, Senior Advocate shall continue in Chamber No. 39 with one assisting counsel namely Mr. Shakir Haqani, Advocate.
2. Mr. M. S. Latief, Senior Advocate, is allotted Chamber No. 100, to be shared with one assisting counsel namely Mr. Zahid Khan, Advocate, who shall deposit the prescribed license fee in the name of Registrar General.
3. Mr. Qazi Ayaz, Advocate is shifted from Chamber No.39 to Chamber No. 95, to be shared with Mr. Hilal Akbar Lone and Mr. Sajad Mohiuddin, Advocates.
4. Mr. Hafizullah Salathi, Advocate is shifted from Chamber No.95 to Chamber No. 59 who shall share the said chamber with Mr. Farooq Ahmad Wani and Mr. Mohammad Ashraf Wani, Advocates.
5. Mr. Fayaz Ahmad Mir, Advocate is shifted from Chamber No.100 to Chamber No. 51 and Mr. Showkat Hussain Naqashbandi, Advocate is shifted from Chamber No.100 to Chamber No. 104.
6. As requested, Mr. Ghulam Jeelani Bala, Advocate is allotted available space in Chamber No. 10, to be shared with Ms. Masooda Jan and Ms. Arifa Jan, Advocates.
7. Ms. Mudasira Mehmood Shehri, Advocate, presently occupying space in Chamber No. 67 and Mr. Bilal Ahmad Khan, Advocate, who has been allotted space in Chamber No. 65, shall swap their chambers.
8. Mr. Mir Majid Bashir and Mr. Gareeb Singh, Advocates, are shifted from Chamber Nos. 83 and 98, to Chamber No. 74, who shall share the said chamber with Mr. Avtar Singh Sodhi, Advocate.
9. Mr. Madad Khan, Advocate, is shifted from Chamber No. 74 to Chamber No. 83 and Mr. Sajad Ahmad Wani, Advocate, is shifted from Chamber No. 74 to Chamber No. 98.
10. Mr. Nissar Ahmad Dendru, Advocate, who has been allotted space in Chamber No. 14 and Mr. Gulzar Ahmad Bhat (Sopori), Advocate, presently occupying Chamber No. 37, shall swap their chambers. In that way, Mr. Nissar Ahmad Dendru, Advocate, shall share Chamber No. 37 with Mr. Omais Kawoosa and Mr. Asif Maqbool, Advocates, whereas, Mr. Gulzar Ahmad Bhat (Sopori), Advocate, shall share Chamber No. 14 with Mr. Syed Manzoor Ahmad and Shri Usman Gani, Advocates.
11. Mr. Mohammad Muzaffar Parray, Advocate, who has been allotted Chamber No. 24 and Mr. Shahid Mushtaq Makhdoomi, Advocate, presently occupying Chamber No. 46, shall swap their chambers. Further, Mr. Manzoor Ahmad Dar, Advocate (Chamber No. 94) and Mr. Yawar Ali Abbas, Advocate (Chamber No. 46), shall swap their chambers. As such, Mr. Mohammad Muzaffar Parray, Advocate shall share Chamber No. 46 with Mr. Manzoor Ahmad Dar and Mr. Basharat Ahmad Wani, Advocates. Apart from this, Shri Yawar Ali Abbas, Advocate, shall share Chamber No. 94 with Mr. Shahbaz Sikander and Ms. Amreen, Advocates.

12. Mr. Ghulam Mohammad Bhat, Advocate is allotted space in Chamber No. 68, to be shared with Mr. Mohammad Salim Bukhari and Mr. Tahir Majid Shamsi, Advocates. Besides, Shri Molvi Javaid Ahmad, Advocate (Chamber No. 24) and Shri Shabir Ahmad Bhat, Advocate (Chamber No. 31), shall swap their chambers.
13. The application of Mr. G. Murtaza Dar, Advocate, regarding surrendering his space in Chamber No. 84, stands allowed by the Hon'ble Committee, as such, the space in Chamber No. 84 shall be deemed as vacant. Besides, Syed Muhtesin, Advocate is asked to apply for the chamber as and when advertisement for the same is made. The application of Shri Noor, Advocate, for allotment of Chamber in his favour, stands rejected by the Hon'ble Committee, with further direction to apply as and when the spaces are advertised.

**Note:- All the concerned advocates are requested to handover/takeover the possession of their respective chambers, within ten days from the date of this order.**

Srinagar.  
21-10-2021.

(Gowhar Majid Dalal)  
Registrar Judicial

No : 19259-66

Dated: 25/10/21

Copy to:

1. Registrar General, High Court of J&K and Ladakh at Srinagar for information.
2. Pr. Secretary to Hon'ble The Chief Justice High Court of J&K and Ladakh, Srinagar.
3. Secretary to his Lordship Hon'ble Mr. Justice Ali Mohammad Magrey, Hon'ble Chairman, Committee for Lawyers Chamber High Court Srinagar.
4. Secretary to Her Ladyship Hon'ble Mrs. Justice Sindhu Sharma, Hon'ble Member, Committee for Lawyers Chamber High Court Srinagar.
5. Secretary to Hon'ble Mr. Justice Rajnesh Oswal, Hon'ble Member, Committee for Lawyers Chamber High Court Srinagar.

.....for information of their Lordships

6. Estates Officer High Court of J&K and Ladakh for necessary action.

7- Shri \_\_\_\_\_ for information & n/a

- 8- Incharge NIC for uploading the order on the official website of High Court of J&K and Ladakh.

Registrar Judicial